



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

मंगलवार, 12 मई, 2020 / 22 वैशाख, 1942

हिमाचल प्रदेश सरकार

विभागीय परीक्षा बोर्ड फेयरलान्ज, शिमला-171012

अधिसूचना

दिनांक 22 अगस्त, 2019

संख्या हिपा (परीक्षा)-21/76-8.—हिमाचल प्रदेश विभागीय परीक्षा बोर्ड की समसंख्यक अधिसूचना दिनांक 10 जुलाई, 2019 द्वारा जारी समय सारणी की तिथियां 09-10-2019 से 16-10-2019 में अपरिहार्य/प्रशासनिक कारणों से बदलाव करते हुए अब विभागीय परीक्षाएं दिनांक 22-11-2019 से 30-11-2019

(रविवार दिनांक 24-04-2019 को छोड़ कर) तक आयोजित की जाएगी। अग्रिम आवेदन पत्र भेजने की तिथि दिनांक 31-08-2019 तक बढ़ा दी गई है तथा विभागाध्यक्ष दिनांक 11-11-2019 तक सचिव विभागीय परीक्षा बोर्ड को उनके अधीन कार्यरत कर्मचारियों/अधिकारियों की पात्रता सत्यापित करवा कर आवेदन-पत्र भिजवाना सुनिश्चित करे।

(टी0सी0 शर्मा),
सचिव,
हिमाचल प्रदेश विभागीय परीक्षा बोर्ड,
फेयरलान्ज, शिमला-171012.
(मो0 नं0) 94189-46008, 0177-2734689

H.P. BOARD OF DEPARTMENTAL EXAMINATIONS, HIPA-FAIRLAWNS, SHIMLA-12
DEPARTMENTAL EXAMINATIONS, NOVEMBER- 2019

REVISED DATE SHEET

IAS/HAS

Sl. No.	Date/Day	Time	IAS Papers	HAS Papers
1.	22-11-2019 Friday	10.00 AM to 1.00 PM	Criminal Law & Procedure & code of civil procedure (Paper-1)	Criminal Law & procedure & code of civil procedure (Paper-1)
		2.00 PM to 5.00 PM	Criminal Case (Paper-2)	Criminal Case (Paper-2)
2.	23-11-2019 Saturday	10.00 AM to 1.00 PM	Revenue Law & Procedure (Paper-3)	Revenue Law & Procedure (Paper-3)
		2.00 PM to 5.00 PM	Revenue Case (Paper-5)	Revenue Case (Paper-5)
3.	25-11-2019 Monday	10.00 AM to 1.00 PM	—	General Administration (Paper-6)
		2.00 PM to 3.30 PM	Hindi (written)	Hindi (written)
		3.30 PM to 5.00 PM	Hindi (Oral) (Paper-4)	Hindi (Oral) (Paper-4)
4.	26-11-2019 Tuesday	10.00 AM to 1.00 PM	—	Planning & Development (Paper-7)
		2.00 PM to 5.00 PM	—	Constitution & Civil Law (Paper-8)
5.	27-11-2019 Wednesday	10.00 AM to 1.00 PM	Civil Services, Treasury and Financial Rules (Paper-9)	Civil Services, Treasury and Financial Rules (Paper-9)
		2.00 PM to 5.00 PM	Special Acts (Criminal), Manuals & Rules (Paper-10)	Special Acts (Criminal), Manuals & Rules (Paper-10)

6.	28-11-2019 Thursday	10.00 AM to 1.00 PM	Minor (Revenue) Acts & Rules (Paper-11)	Minor (Revenue) Acts & Rules (Paper-11)
		2.00 PM to 3.30 PM	—	Computer (Written)
		4.00 PM to 5.00 PM	—	(Computer Practical) (Paper-14)
7.	29-11-2019 Friday	10.00 AM to 11:30 PM	Motor Mechanism & Driving (Written)	Motor Mechanism & Driving (Written)
		12.30 PM to 5.00 PM	Practical (Paper-12)	Practical (Paper-12)
8.	30-11-2019 Saturday	10.00 AM to 5.00 PM	—	Target Shooting (Rifle & Revolver) (Paper-13)

**VENUE : 1. HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.
2. Computer Practical at HIPA.**

Tehsildars/ Naib-Tehsildars

Sl. No.	Date/Day	Time	Tehsildars Papers	Naib-Tehsildars Papers
1.	25-11-2019 Monday	2.00 PM to 5.00 PM	Hindi (written) (Paper-4)	Hindi (written) (Paper-4)
2.	26-11-2019 Tuesday	10.00 AM to 1.00 PM	Revenue Law & Procedure (Paper-1)	Revenue Law & Procedure (Paper-1)
		2.00 PM to 5.00 PM	Arithmetic & Patwaris Mensuration (Paper-2)	Arithmetic & Patwaris Mensuration Paper-2)
3.	27-11-2019 Wednesday	10.00 AM to 1.00 PM	Minor Revenue Acts & Rules (Paper-3)	Minor Revenue Acts & Rules (Paper-3)
		2.00 PM to 5.00 PM	Criminal Law & Procedure & code of civil procedure (Paper-5)	Criminal Law & Procedure & code of civil procedure (Paper-5)
4.	28-11-2019 Thursday	10.00 AM to 1.00 PM	Revenue Case (Paper-6)	

		2.00 PM to 5.00 PM	Special Acts (Criminal Manual) Rules (Paper-7)	
5.	29-11-2019 Friday	10.00 AM to 1.00 PM	Civil Service, Treasury & Financial Rules (Paper-8)	

NOTE:—

VENUE: HPPSC Shimla/ Govt. Degree College (Centre of excellence) Sanjauli at Shimla.

Technical / Non-Technical Departments

Sl. No.	Date/Day	Time	Technical Papers	Non-Technical Papers
1.	22 -11-2019 Friday	10.00 AM to 1.00 PM	Financial Administration (Paper-1) (Only for Principals/ eligible Lecturers/ Headmasters and eligible Teachers of Education Deptt.)	—
		2.00 PM to 5.00 PM	Financial Administration (Paper-1) (For other than teachers of Education Deptt.)	Financial Administration (Paper-1) (For other than teachers of Education Deptt.)
2.	23-11-2019 Saturday	10.00 AM to 1.00 PM	Concerned Departments (Paper-3)	Concerned Departments (Paper -3)
		10.00 AM to 12.00 AM	HPPSC & Others-Computer (Written) (Paper-3)	
		12.30 PM to 1.30 PM	HPPSC & Others-Computer (Practical)	
		2.00 PM to 5.00 PM	—	Concerned Departments (Paper-4)
3.	25-11-2019 Monday	10.00 AM to 1.00 PM	—	Concerned Departments (Paper-5)
		10.00 A.M.to 11.30 AM	—	Panchayati Raj-Computer (Written) (Paper-5)

		12.00 PM to 1.30 PM	—	Panchayati Raj- Computer (Practical)
		2.00 PM to 3.30 PM	Hindi (written)	Hindi (written)
		3.30 PM to 5.00 PM	Hindi (Oral) (Paper-2)	Hindi (Oral) (Paper-2)

NOTE:—

- VENUE:** 1. HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla
2. Mandi and Dharamshala for Financial Administration only
3. Computer Practical at HIPA.

Excise & Taxation Inspectors

Sl. No.	Date/ Day	Time	Paper Name /Paper Number
1.	25-11-2019 Monday	10.00 AM to 1.00 PM	Law of Crimes (Paper-1)
		2.00 PM to 5.00 PM	Excise Law (Paper-2)
2.	26-11-2019 Tuesday	10.00 AM to 1.00 PM	Law Relating to Allied Taxes (Paper-3)
		2.00 PM to 5.00 PM	Sales Tax Law & Practices (Paper-4)
3.	27-11-2019 Wednesday	10.00 AM to 1.00 PM	Book Keeping & General Commercial Knowledge (Paper-5)

NOTE:—

- VENUE:** HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.

Excise & Taxation Inspectors

Sl. No.	Date/ Day	Time	Paper Name /Paper Number
1.	26-11-2019 Tuesday	10.00 AM to 1.00 PM	Law of Crimes (Paper-1)
		2.00 PM to 5.00 PM	Excise Law (Paper-2)

2.	27-11-2019 Wednesday	10.00 AM to 1.00 PM	Law Relating to Allied Taxes (Paper-3)
		2.00 PM to 5.00 PM	Sales Tax Law & Practices (Paper-4)
3.	28-11-2019 Thursday	10.00 AM to 1.00 PM	Book Keeping & General Commercial Knowledge (Paper-5)

NOTE:—**VENUE: HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.**

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Non-Technical Department (Treasury and Distt. Treasury Officers)

Sl. No.	Date/Day	Time	Non-Technical Papers
1.	22-11-2019 Friday	10.00 AM to 1.00 PM	—
		2.00 PM to 5.00 PM	Financial Rules (Paper-5)
2.	23-11-2019 Saturday	10.00 AM to 1.00 PM	Principles of Accounts (Paper –3)
		2.00 PM to 5.00 PM	Treasury Rules and Accounting Procedures (Paper-4)
3.	25-11-2019 Monday	10.00 AM to 12.00 AM	I.T. (Written)
		12.30 PM to 1.30 PM	I.T. (Practical) (Paper-1)
		2.00 PM to 3.30 PM	Hindi (written)
		3.30 PM to 5.00 PM	Hindi (Oral) (Paper-2)

NOTE:—

**VENUE: 1. HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.
2. I.T. Practical at HIPA**

BOARDS/CORPORATIONS**H.P. BOARD OF SCHOOL EDUCATION**

Sl. No.	Date	Day	Time	Education Board
1.	22-11-2019	Friday	2.00 PM to 5.00 PM	Financial Administration (Paper-1)
2.	23-11-2019	Saturday	10.00 AM to 1.00 PM	Administration and General (Paper-2)
			2.00 PM to 5.00 PM	Board Act and Regulations (Paper-3)

NOTE:—**VENUE: HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.****Assistant Engineers/Engineering Officers of H.P. State Electricity Board Ltd.**

Sl. No.	Date/ Day	Time	Paper Name /Paper Number
1.	25-11-2019 Monday	10.00 AM to 1.00 PM	Works, Store and Commercial Accounts/ Manuals. (Paper-1)
2.	26-11-2019 Tuesday	10.00 AM to 1.00 PM	Financial Rules, Budget, Service Regulations, Acts and Office Procedure. (Paper-2)

NOTE:—**VENUE: HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.****Assistant Engineers(C)/Sr.Managers of H.P. Tourism Development Corp.Ltd.**

Sl. No.	Date/ Day	Time	Paper Name /Paper Number
1.	22-11-2019 Friday	10.00 AM to 1.00 PM	Accounts & Administration (common for Sr. Managers & Asstt. Engineers (C) of HPTDC). (Paper-1)

		2.00 PM to 5.00 PM	Hotel Management (Sr.Managers of HPTDC) (Paper-2)
2.	23-11-2019 Saturday	10.00 AM to 1.00 PM	Project Management & Engineering (Rules & Acts) (Assistant Engineers of HPTDC) (Paper-3)

NOTE:—

VENUE: HPPSC Shimla/Govt. Degree College (Centre of excellence) Sanjauli at Shimla.

PUBLIC WORKS DEPARTMENT

NOTIFICATION

Shimla-171002, the 29th April, 2020

No. PBW(B&R) (B)F(7)-2/2018.—In continuation to this department notification of even number dated 24th January, 2020, the Governor, Himachal Pradesh is pleased to declare the following mentioned roads as Major District Roads (MDRs):

Sl. No.	Name of Road	District	Length (Kms)	MDR No's
103	Lathani-Kohdra-Shahtalai road	Una/Bilaspur	24.000	112
104	Bangana-Shantla-Kamlu road	Una/Hamirpur	21.000	113
105	Thana Kalan-Mandli-Bhakhra Dam Road	Una/Bilaspur	28.675	114
106	Hatli-Talpi-Dhaneta road	Una/Bilaspur	12.000	115

Accordingly the total length of Major District Roads in the State will be 4607.035 kms.

By order,

(JAGDISH CHANDER SHARMA)
Principal Chief Secretary (PW).

उद्योग विभाग

आदेश

शिमला-2, 11 मई, 2020

संख्या इण्ड-II (एफ)11-2/2007 -II.—हिमाचल प्रदेश के राज्यपाल, बायलर अधिनियम, 1923 की धारा 34 की उप धारा (2) के अधीन प्रदान शक्तियों का प्रयोग करते हुए, राज्य में अवस्थित समस्त प्रमाणित बायलरों, जिनका निरीक्षण मार्च, अप्रैल और मई, 2020 में किया जाना अपेक्षित है, का कोविड-19 और लॉकडाउन के कारण आपात स्थिति के दृष्टिगत पूर्वोक्त अधिनियम की धारा 6 के खण्ड (ग) और धारा 8 के उपबंधों के प्रवर्तन से निम्नलिखित शर्तों के अधधीन लॉकडाउन हटाए जाने के पश्चात् एक मास की अवधि तक के लिए छूट प्रदान करते हैं:—

1. छूट अवधि के दौरान, बायलरों का उपयोग बायलर अधिनियम के उपबंधों, बायलर अटेन्डेंट चलन और बायलर आपरेशन इंजीनियरज रूलज, 2011 के अनुसार किया जाएगा।
2. छूट की अवधि के दौरान कोई मरम्मत मुख्य निरीक्षक, बायलर हिमाचल प्रदेश से पूर्व अनुज्ञा अभिप्राप्त किए बिना नहीं की जाएगी।
3. बायलरों को प्रदत्त छूट राज्य में लॉकडाउन को हटाए जाने से एक मास के पश्चात् समाप्त हो जाएगी। लॉकडाउन को हटाए जाने के पश्चात् बायलरों का निरीक्षण करवाया जाएगा।
4. सभी बायलर अपने बायलर प्रमाण पत्र(त्रों) के नवीनीकरण के लिए छूट की अवधि के दौरान आवेदन करेंगे। यद्यपि उन बायलरों का निरीक्षण और बायलर के उपयोग का प्रमाण-पत्र लॉकडाउन समाप्त होने के पश्चात् ही जारी किया जाएगा।
5. छूट केवल उन बायलरों के लिए लागू होगी जो लॉकडाउन घोषित किए जाने से पूर्व प्रचालन में थे और सम्यक् रूप से प्रमाणित थे।
6. मुख्य निरीक्षक बायलर, हिमाचल प्रदेश तदनुसार आगामी आवश्यक कार्रवाई करेगा।

आदेश द्वारा,

मनोज कुमार
अतिरिक्त मुख्य सचिव (उद्योग)।

[Authoritative English text of this department order No. Ind-II(F)11-2/2007-II, dated 11-05-2020 as required under clause 3 of Article 348 of Constitution of India].

INDUSTRIES DEPARTMENT

ORDER

Shimla-2, the 11th May, 2020

No. Ind-II(F)11-2/2007-II.—In exercise of the powers conferred under sub-section (2) of Section 34 of the Boilers Act, 1923, the Governor of Himachal Pradesh is pleased to exempt from

the operation of the provisions of clause (c) of Section 6 and Section 8 of the Act *ibid*, for all certified Boilers situated in the State, whose inspection is due in the months of March, April and May, 2020 from inspection in view of the emergency situation due to COVID-19 and lockdown, for the period of lockdown and one month after lifting of the lockdown, subject to the following conditions:—

1. During the exemption period, the Boilers shall be used in accordance with the provisions of the Boilers Act, the Boiler Attendant's Rules and the Boiler Operation Engineer's Rules, 2011.
2. Any repair during the period of exemption shall not be carried out without obtaining prior permission from the Chief Inspector of Boilers, Himachal Pradesh.
3. The exemption period granted to the Boilers will expire one month after the lockdown in the State is lifted. After lifting of the lockdown, the Boilers shall be offered for inspection.
4. All Boiler owners shall apply for renewal of their Boiler Certificate(s) during the exemption period. However, those Boilers will be inspected and certificates for use of the Boiler will be issued after lifting the lockdown.
5. The exemption will be applicable to only those Boilers which were in operation before imposition of lockdown and duly certified.
6. The Chief Inspector of Boilers, Himachal Pradesh shall take further necessary action accordingly.

By order,

MANOJ KUMAR
ACS (Industries).